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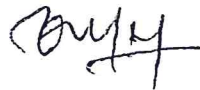
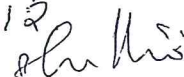
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/159/2016
NAME OF THE PETITIONER(S) : R. Srinivasan & Another
NAME OF THE RESPONDENT(S) : M/s Thangam Metal Cans Pvt Ltd & 11 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	L - SEETHARAMAN	COUNSEL FOR PETITION	
2.	SHRI L. MURA L. KRISHNAN	COUNSEL FOR RESPONDENT R-2, R-9, R-10, R-11 & R-12	

ORDER

Counsels for both the parties are present. Counsel for the Respondent prayed for time to make final submissions. At request, time is enlarged. Put up on **08.02.2018** at **10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk